

Company: Sol Infotech Pvt. Ltd.
Website: www.courtkutchehry.com

# Assam Appropriation (No. Iv) Act, 2005 33 of 2005

[07 September 2005]

#### **CONTENTS**

- 1. Short title
- 2. <u>Issue of Rupees 2142,47,70,000 from and out of the Consolidated Fund of State of Assam for the financial year, 2001-2002</u>
- 3. <u>Appropriation</u>

### Assam Appropriation (No. Iv) Act, 2005

#### 33 of 2005

[07 September 2005]

#### PREAMBLE

AN ACT

To provide for the authorization and appropriation of moneys out of the Consolidated Fund of the State of Assam to meet the amounts spent on certain services during the financial year ending on the 31st day of March, 2002 in excess of the amount authorized or granted for the said services. Be it enacted by the Assam Legislative Assembly in the Fifty-sixth Year of the Republic of India as follows:-

#### 1. Short title :-

This Act may be called the Assam Appropriation (No. IV) Act, 2005.

## 2. Issue of Rupees 2142,47,70,000 from and out of the Consolidated Fund of State of Assam for the financial year, 2001-2002:

From and out of the Consolidated Fund of the State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees twenty-one hundred forty-two crore forty-seven lakh seventy thousand shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year ending on the 31st day of March, 2002 in excess of the amount authorized or granted for those services for the year.

#### 3. Appropriation :-

The sums deemed to have been paid and applied from and out of the Consolidated Fund shall be appropriated for the services and purposes

expressed in the Schedule in relation to the financial year ending on the 31st day of March, 2002.

(See Section 2 and 3)								
No. of Grants	Services and purposes (Major Heads)		Sums not exceeding		Total			
& Appropriation			Voted by the Assembly	Charged on the Consolidated Fund				
(1)	(2)		(3)	(4)	(5)			
23	2071 Pensions and Other Retirement benefits	Revenue	144,39,83,901	-	144,39,83,901			
60	2851 Village & Small Industries	Revenue	10,70,89,149	-	10,70,89,149			
6	2029 Land Revenue 3475 Other General Economics Services	Revenue	-	5,55,725	5,55,725			
26	2075 Misc. General Services 2202 General Education 2203 Technical Education 2204 Sports & Youth Services	Revenue	1	10,16,470	10,16,470			
62	4801 C.O. on Power Projects 6801 Loans for Power Projects	Capital	-	39,60,00,000	39,60,00,000			
71	2202 General Education (Elementary, Secondary etc.)	Revenue	-	13,18,403	13,18,403			
	6003 Internal Debt of State Government 6004 Loans and Advances	Capital	-	1947,48,06,352	1947,48,06,352			

<b>Grand Total</b>		155,10,73,050	1987,36,96,950	2142,47,70,000
	Capital		1987,08,06,352	1987,08,06,352
Total	Revenue	155,10,73,050	28,90,598	155,39,63,648
Government				
from Central				